

राष्ट्रीय जाय में वृद्धि

1800. श्री बाबूलाल बजाज :

श्री भारत विद्युत् बीडम :

श्री स्वाध्यायन सुबे :

क्या उप प्रधान मंत्री तथा वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इस वर्ष राष्ट्रीय जाय में वृद्धि होने की सम्भावना है ;

(ख) यदि हाँ, तो कितन कारकों से ; और

(ग) गत दो वर्षों की जाय की तुलना में इस में कितनी वृद्धि होगी ?

वित्त मंत्रालय में राज्य मंत्री (श्री लतिका कन्नडल) :

(क) और (ख). मुख्य रूप से विद्युत् उत्पादन में 2 प्रतिशत तथा औद्योगिक उत्पादन में लगभग 8 प्रतिशत की वृद्धि होने के परिणामस्वरूप, बाबूलाल ने राष्ट्रीय जाय में 3.5 प्रतिशत की वृद्धि होने की सम्भावना है।

(ग) 1977-78 तथा 1978-79 के वर्षों को एक साथ लेने पर राष्ट्रीय जाय में लगभग 11 प्रतिशत की वृद्धि होगी।

12 Nov.

PAPERS LAID ON THE TABLE

AIRCRAFT (SECOND AMENDMENT) RULES, 1978

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURU SHOTTAM KAUSHIK): I beg to lay on the table a copy of the Aircraft (Second Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 19 in Gazette of India dated the 6th January, 1978, under section 14A of the Aircraft Act, 1934, together with an explanatory note. [Placed in Library. See No. LT-4861/79].

REVIEW AND ANNUAL REPORT OF STATE CHEMICALS AND PHARMACEUTICALS CORPORATION OF INDIA LIMITED, NEW DELHI, FOR 1977-78, EXPORT OF ROASTED AND SALTED CASHEW KERNELS (INSPECTION) AMDT. RULE, 1979 AND ANNUAL REPORTS FOR 1975-76 AND 1976-77 OF TOBACCO BOARD, LAKSHMIPURAM (GUNTUR)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the State Chemicals and Pharmaceuticals Corporation of India Limited New Delhi for the year 1977-78.

(ii) Annual Report of the State Chemicals and Pharmaceuticals Corporation of India Limited, New Delhi, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4002/79].

(2) A copy of the Export of Roasted and Salted Cashew Kernels (Inspection) Amendment Rules, 1979 (Hindi and English versions) published in Notification No. S.O. 7 in Gazette of India dated the 6th January, 1978, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1968. [Placed in Library. See No. LT-4003/79].

(3) A copy each of the following papers (Hindi and English versions) under sub-section (3) of section 22 read with sub-section (4) of section 19 of the Tobacco Board Act, 1975:—

(i) Annual Report of the Tobacco Board Lakshimpuram (Guntur) for the year 1975-76 together with Audited Accounts.